

FORM A-PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF EKNATH DEVELOPERS LLP
RELEVANT PARTICULARS**

RELEVANT PARTICULARS		EKNATH DEVELOPERS LLP	
1.	Name of corporate debtor	EKNATH DEVELOPERS LLP	
2.	Date of incorporation of corporate debtor	20 th October 2014	
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai	
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC-8306	
5.	Address of the registered office and principal office (if any) of corporate debtor	Naman Centre, Plot No C-31, G-Block, BKC, Bandra (East), Mumbai 400051	
6.	Insolvency commencement date in respect of corporate debtor	26 th June 2025 (received on 28-06-2025)	
7.	Estimated date of closure of insolvency resolution process	23 rd December 2025	
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh Verma IBBI/IPA-001/IP-P01665/2019-2020/ 12522	
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B 1506, Sunteck City Avenue 2 ODC, Goregaon West, Mumbai 400104 ip.mukeshverma@gmail.com	
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B 1506, Sunteck City Avenue 2 ODC, Goregaon West, Mumbai 400104 eknath.cirp@gmail.com	
11.	Last date for submission of claims	10 th July 2025	
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Homebuyers	
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Name of AR	IBBI Regn No
		Mr Pramod D Rasam	IBBI/IPA-001/IP-P00722/2017-2018/11259
		Mr Rakesh Kumar Tulsyan	IBBI/IPA-001/IP-P01144/2018-2019/11970
		Mr Hari Kishan Bhoklay	IBBI/IPA-003/IP-N00228/2019-2020/12696
14.	(a) Relevant Forms are available at: (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Web link: https://ibbi.gov.in/en/insolvency-professional Web link: eknathdevelopers.com Physical Add: B 1506, Sunteck City Avenue 2, ODC, Goregaon West, Mumbai 400104, Maharashtra	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the EKNATH DEVELOPERS LLP on 26th June 2025

The creditors of EKNATH DEVELOPERS LLP are hereby called upon to submit their claims with proof on or before 10th July 2025 to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other



creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class -homebuyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



MUKESH VERMA
Interim Resolution Professional
Eknath Developers LLP
IBBI Regn: IBBI/IPA-001/IP-P01665/2019-2020/12522
Place: Mumbai
Date: 01-07-2025



WESTERN RAILWAY PERIODIC OVERHAULING OF AUTO TENSION DEVICES Sr.DEE/TRD/NS/BCT invites E-Tender Notice No. EL-TRD-W-118-25-26-7 dated 26.06.2025 Name of Work: Periodic Overhauling (POH) of Auto Tension Devices (ATDs) in Virar-Surat section of Mumbai division.

WESTERN RAILWAY VARIOUS WORKS Senior Divisional Signal & Telecom Engineer (South), 2nd Floor, Divisional Railway Manager's Office, Mumbai Central, Mumbai-400008 Invites Tender Notice No. SG-217_2_309_2_WA_R dated 26.06.2025 Work and Location: Supply, Installation, Rehabilitation, Testing & Commissioning of signalling gears at various location for reliability improvement including Relay Wiring and various outdoor work for MSDAC Replacement and point machine work in Churchgate - Virar Section, Mumbai Division, Western Railway.

WESTERN RAILWAY VARIOUS WORKS Divisional Railway Manager(WA), Western Railway, 6th Floor, Engg. Dept., Mumbai Central, Mumbai - 400 008 invites Sr. No. 1, E-Tender Notice No. BCT/25-26/99 Dated 26.06.2025 Work and Location: Churchgate - Supply of potable drinking water through tanker's Churchgate station building, A&B block officers flats and rest house in connection with insufficient water supply of BMC for 24 month.

TO WHOM IT MAY CONCERN: This is to declare that RASHMI PROPERTIES, Shop No. 01, A-1, Shanti Vihar, Opp. Railway Station, Mira Road East, Thane - 401107 has been accorded Environmental Clearance, Vide No. SIA/MH/MIS/224930/2021 Dated 16 Aug 2021, from State Environment Impact Assessment Authority for setting up a new manufacturing unit.

RASHMI PROPERTIES Shop No. 01, A-1, Shanti Vihar, Opp. Railway Station, Mira Road East, Thane - 401107

FirstRand FirstRand Bank Limited (India Branch) Unit 1C, Level 7, Parinee Crescenzo, Plot no. C-38/39, G Block, Behind MCA, Bandra Kurla Complex, Mumbai-400051, India

ADITYA BIRLA HOUSING FINANCE LIMITED Registered Office: Indian Rayon Compound, Veraval, Gujarat 362266 Branch Office: Aditya Birla Housing Finance Limited 8th Floor, G Corp, Tech Park Ghodbunder Road, Kasarvadavli, Thane (West) - 400615

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY E-Auction Sale Notice for Sale of Immovable Asset(s) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

RAVALSHAH & CO. ADVOCATES FOR PROPOSED PURCHASER RAVALSHAH & CO. BLDG. No. 5/7, 3RD FLOOR, RAJABAHADUR MANSION, ABOVE COFFEE HOUSE, HOMI MODI STREET, FORT, MUMBAI-400023 EMAIL : ravalshah@gmail.com

Public Works Department Office of the Superintending Engineer, Pwd, Raipur Circle No.-I Raipur. (C.G.) REQUEST FOR PROPOSAL (RFP) (1st Call)

No. 08/Raipur /2025-26 Raipur, Dated. 27.06.2025 Public Works Department (PWD) invites proposal for Planning, Design, Estimation and related services for the work

Table with 3 columns: S.N., Building project cost, Earnest money (In shape as per annexure I) Favor of Executive Engineer, PWD Division No.-01 Raipur

General condition :- All the documents & Information as per para 6.4. shall be submitted through speed post/Registered post, so as to reach the office of under signed on or before dated 17.07.2025 by 17.30 hour.

The detailed RFP is available on the website www.cg.nic.in/pwdraipur & http://cgstate.gov.in/ from where it can be downloaded for submission. CG.PWD reserves the right to reject all or any of the application without assigning any reason.

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Table with 2 columns: RELEVANT PARTICULARS, Details of creditors and company information for EKNATH DEVELOPERS LLP

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the EKNATH DEVELOPERS LLP on 26th June 2025

PUBLIC NOTICE is hereby given in regard to the proposed sale of Flat no. 202, Hasmukh Mansion Co-operative Housing Society Ltd., 39, ChitrakarDhurandhar Marg, 14th Road, Junction, Khar West, Mumbai-400052 on CTS no. E/304, Plot no. 375, ad measuring 1330 sq.ft., from the owner HDFC Ltd to our clients.

Request for Proposal (RFP) Notice for Redevelopment Sealed Bids are invited from Reputed Builders / Developers for Proposed Redevelopment of New Odeon Premises CSL 194, Vallabh Baug Lane, Ghatkopar East, Mumbai- 400077

Government of India Ministry of Finance, Department of Financial Services MUMBAI DEBTS RECOVERY TRIBUNAL NO.1

BEFORE THE RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL - I, RECOVERY PROCEEDING NO.11 OF 2006 Next Date :- 14/7/25 Exh. No.- 44

NOTICE FOR SETTLING THE SALE PROCLAMATION Whereas the Hon'ble Recovery Officer DRT-I, Mumbai has issued Recovery Certificate in R.P.No.11 of 2006 to pay to the Applicant Bank/ Financial Institution a sum of Rs. 17,50,41,306.50/- (Rupees Seventeen Crores Fifty Lacs Forty One Thousand Three Hundred Six And Fifty Paise Only) with interest and cost.

IN THE HIGH COURT OF JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION Execution Application No. 497 OF 2021 in Arbitration Case No. A/79 OF 2016-2017

SYMBOLIC POSSESSION NOTICE ICICI Bank Branch Office: ICICI Bank Ltd Floor 2001-B, 2nd Floor, Road No. 1 Plot No-B3, WIFIT Park, Wagle Industrial Estate, Thane (West)- 400604

Table with 5 columns: Sr. No., Name of the Borrower(s)/ Loan Account Number, Description of Property/ Date of Symbolic Possession, Date of Demand Notice/ Amount in Demand Notice (Rs), Name of Branch

Stressed Assets Recovery Branch (05168)- 6th Floor, "The International", 16, Maharashtra Karve Road, Churchgate, Mumbai-400 020. Phone: 022- 22053163/64/65; Email -sbi.05168@sbi.co.in

PUBLICATION OF NOTICE REGARDING PHYSICAL POSSESSION OF PROPERTY U/S 13(4) OF SARFAESI ACT 2002 Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act, 2002) and in exercise of powers conferred under section 13 (12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, a demand notice was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

Table with 5 columns: Name of Account/ Borrower & address, Name of the Owner of property etc, Description of the property mortgaged/ charged, Date of Demand Notice, Date of Physical Possession, Amount outstanding as on date of demand Notice

TO WHOMSOEVER IT MAY CONCERN This is to inform the General Public that following share certificate of Aegis Logistics Ltd. having its Registered office at 502, Skyline, G.I.D.C. Valsad District Gujrat-396195 registered in the name of the following Shareholder/s have been lost by them.

Table with 5 columns: Sr. No., Name of the Shareholder/s, Folio No., Certificate No./s, Distinctive Number/s, No. of Shares

THE INDIAN HOTELS COMPANY LIMITED Registered Office : Mandlik House, Mandlik Road, Mumbai - 400 001, Maharashtra

Table with 5 columns: Kind of Securities and Face Value, No. of Securities, Distinctive Number(s), Certificate Number, Folio No.

Chhattisgarh Medical Services Corporation Limited C.G. Housing Board, Commercial Complex, Fourth Floor, South East Corner, Sector-27, Nava Raipur (C.G.) - 492015

NOTICE OF LOSS OF SHARE CERTIFICATES The following Share Certificates of the JSW STEEL Ltd. have been reported as lost/misplaced and the holder of the Shares Certificates have requested company for Duplicate Share Certificates.

Table with 5 columns: Sr. No., Shareholder(S) name, Folio No., No. of shares, Distinctive Nos., Face value

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Public Notice IN THE JMFC COURT AT BELAPUR CASE NO. SCC/2016/2024 Mr. Rook Serrao ...Complainant Versus Everwin Group (Through Amit Gurav) and anr. ...Accused

Public Notice TAKE NOTICE THAT my client Mr. Rook Serrao has filed the above Complaint u/s 138 of the Negotiable Instruments Act. 1881 in the 5th Addl. Chief Judge Magistrate Court, Belapur against the accused persons. Notice issued by the Hon'ble Court was tried to be served twice on Accused no. 1 and 2 i.e. Everwin Group (through Amit Gurav) and Amit Gurav respectively at their last known address, where they were not found. The Hon'ble Court by order dated 17/05/2025 has allowed the Complainant's application to serve the accused persons through paper publication.

Public Notice Notice is hereby given that the certificate(s) for the undermentioned securities of the Company has / have been lost / misplaced and the holder(s) of the said securities / applicant(s) has / have applied to the Company to issue duplicate certificate(s).

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